

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1158
ANSWERED ON:03.03.2015
CROSS BORDER TERRORISM
Singh Shri Lallu

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of terrorism are taking place continuously from across the border in India and in other countries of the world as well;
- (b) if so, whether efforts have been made globally to check such incidents over the years; and
- (c) if so, the efforts made in this regard and their efficacy in checking cross border terrorism in India?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes, Madam.

(b): The United Nations Security Council (UNSC) Resolution 1373 (2001) requires the Member States to ensure that any person who participates in the financing, planning, preparation or perpetration of terrorist acts or in supporting terrorist acts is brought to justice and ensure that, in addition to any other measures against them, such terrorist acts are established as serious criminal offences in domestic laws and regulations and that the punishment duly reflects the seriousness of such terrorist acts. In fulfilments of this Resolution, the Government has amended the Unlawful Activities (Prevention) Act, 1967 in 2004 and brought a comprehensive legislation to deal the menace of terrorism. Besides, India has Joint Working Groups on Counter Terrorism with 24 countries/ organizations/regions, viz., Australia, BIMSTEC, Canada, China, Egypt, European Union, France, Germany, Indonesia, Israel, Italy, Japan, Kazakhstan, Malaysia, Mauritius, Phillipines, Russia, Tajikistan, Singapore, Thailand, Turkey, United Kingdom, United States and Uzbekistan.

(c): The Government of India, in tandem with the State Governments concerned, have adopted a multi-pronged approach to contain cross-border infiltration, which includes, inter-alia, strengthening of border management and multi-tiered deployment along international border/Line of Control and infiltration routs, construction of border fencing, improved technology, high-technology weapons and equipments for security forces, improved intelligence and operational coordination, synergizing intelligence flow to check infiltration and proactive action against terrorists within the country. In addition, there is a very close and effective coordination amongst intelligence agencies at the Centre and the State level to share inputs about possible designs and threats of cross border terrorism.